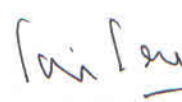
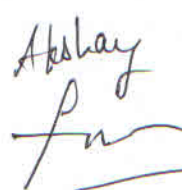




**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 59/14	IA 01/16, 20/16, 30/16, IA 17/17, IA 21/17 IA 23/17, IA 24/17, IA 26/17, IA 28/17, IA 35/17 IN TP 66/16	Hearing	397/ 398	Pratap Reddy & 2 Ors. Vs. Sri Lakshmi Narasimha Mining Co. P. Ltd. & 4 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Sai Sujan Tayi GIRIDHARA SAI Advocate	Petitioner in CP	
2	Akshay Jain for HLP 9036789829	Respondent No.5	
3	R. Swamy, Retd 9884415680	Respondent 2 (Party in Person)	
4	MELAMANCHILI PRASAD 09440977194 Advocate	Appearing for R-1,3,5	

P.T.O.

Counsel for petitioner is present. Shri Yelamanchili Prasad, Advocate filed vakalat for R-1,3 and 4. The previous counsel who was appearing for them filed memo withdrawing vakalat filed for R-1,3 and 4. So in the place of previous Advocate, Shri Yelamanchili Prasad has filed vakalat for R-1,3 and 4 with no objection endorsement by the previous counsel. Counsel for R-5 is present. Impleading petition No.26/17 is an application filed by the 3rd party to implead. Counsels for R-1,3,4 and 5 in the main petitioner who are parties in IA 26/17 reported no objection in the impleading petition.

Counsel for respondents who are petitioner in the main petition requested time to file objections in the impleading petition. The final report from the Auditor from Bangalore is not received. Registry is directed to address a letter to the Auditor to be present in the Tribunal regarding remuneration to be fixed for the work given to the Auditor in respect of auditing the accounts of the 1st respondent company. The contention of both sides that the Auditor has demanded a very high fee for auditing of the accounts before proceeding further in this matter.

List it on 18.07.2017.



MEMBER (J)



MEMBER (T)